## **NATIONAL COMPANY LAW TRIBUNAL** AHMEDABAD BENCH **AHMEDABAD**

C.P. No. 58/73(4)/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU **MEMBER JUDICIAL** 

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.08.2017

Name of the Company:

Manisha Singh

V/s.

Neesa Leisure Ltd.

Section of the Companies Act:

Section 73(4) of the Companies Act, 2013

**S.NO. NAME (CAPITAL LETTERS) DESIGNATION** REPRESENTATION <u>SIGNATURE</u>

1. ASHIGK SACKDENCA A.R.

## ORDER

Learned Authorised Representative Mr. Ashok Sachdeva present for Original petitioner. None present for Original Respondent.

List main CP no. 58/2017 on 19.09.2017 in view of the pendency of amendment application in CP 11/2016.

MEMBER JUDICIAL

Dated this the 28th day of August, 2017.